



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday, 5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:15 AM]

**RESPECTIVE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE A.D. CHOUDHURY
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WA/133/2023	THE STATE OF ASSAM AND 6 ORS. Versus NUR HUSSAIN MOLLAH B	MR. K KONWAR MR. S DUTTA ADDL. AG, ASSAM	MR. M ISLAM
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LEAVE NOTE OF ADVOCATES FOR 05/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
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18)	MR. A K PURKAYASTHA	05-08-2023	To	05-08-2023
19)	MR. S SHARMA	05-08-2023	To	05-08-2023
20)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
21)	MR. M J BARUAH	08-08-2023	To	08-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM]

THE SINGLE BENCH OF HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR AND THE SPECIAL DIVISION BENCH WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./414/2019 (AT 10:15 AM)	MD. ABDUL HEKIM AND ANR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR. K M MAHANTA MR B M DEKA MR A K SINGHA	MS. B BHUYAN(ADDL.PP, ASSAM)
	WITH			
2	CRL.A(J)/94/2019 <u>7 Y 7 M 11 D :</u>	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. N BARUA AMICUS CURIAE	MS. BHUYAN(ADDL.PP, ASSAM)
	WITH			
3	CRL.A(J)/21/2022	MIYA HUSSAIN Versus THE STATE OF ASSAM	MR. R J DAS	MS. B BHUYAN(ADDL.PP, ASSAM)
	WITH			
4	CRL.A(J)/22/2022	SAHED ALI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MS S S ZIA	MS. B BHUYAN(ADDL.PP, ASSAM)

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21)	MR. M J BARUAH	08-08-2023	To	08-08-2023



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	Cont.Cas(C)/485/2022 B/O	SEULI BOSE Versus SATYENDRA KUMAR SINHA AND 2 ORS,	MR M J QUADIR MR. K MIRA MR S S ISLAM	
MOTION				
22	WP(C)/4084/2023 FIXED	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, WPT AND BC
23	WP(C)/4153/2023 FIXED	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
	WITH I.A.(Civil)/2174/2023 in WP(C)/4153/2023	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus DR. KALPANA GOSWAMI,	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MS N SAIKIA
	WITH I.A.(Civil)/2223/2023 in WP(C)/4153/2023	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
24	WP(C)/4418/2023 FIXED	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. GA, ASSAM

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LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
21	Bail Appln./2743/2023 B/O	AKLIMA BEGUM Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2619/2023 B/O	SHOYJUDDIN AHMED Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/4471/2023 B/O	SHAHIDA AHMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
24	WP(C)/4482/2023 B/O	DIBYAJYOTI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B BORA MR P S RAJA	SC, P AND R.D.

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH I.A.(Crl.)/594/2023 in Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
ORDERS				
2	Crl.A./196/2023 <u>Q Y 2 M 11 D</u> :WITH OFFICE NOTE, LCR 5 FILES	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/460/2023 in Crl.A./196/2023	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
3	Crl.A./113/2022 WITH LCR 5 FILES	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	MR. D BORA (R2) PP, ASSAM
	WITH I.A.(Crl.)/281/2022 in Crl.A./113/2022	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
4	Crl.A./205/2022 <u>1 Y 0 M 8 D</u> :WITH LCR 4 FILES	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/482/2022 in Crl.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM

STAY MATTERS

5	Crl.Pet./1228/2019	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA MS J MARIYAM MS A H ATIA PP, ASSAM
6	Crl.Pet./542/2022 WITH LCR 1 FILE	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	MR. RAJARSHEE DE (r-2) PP, ASSAM
	WITH I.A.(Crl.)/797/2022 in Crl.Pet./542/2022	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH	PP, ASSAM
7	Crl.Pet./1291/2022 WITH LCR 1 FILE	ANAM UDDIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	MR. D A KAIYUM (r-2) MR. M S MONDAL (r-2) PP, ASSAM
8	Crl.Rev.P./15/2023 WITH LCR 2 FILES	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
9	Crl.Rev.P./150/2023 WITH LCR 5 FILES	SWMDWN ISLARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
10	Crl.Pet./159/2023 WITH LCR 2 FILES	KHAIRUL HOQUE TALUKDAR AND 4 ORS Versus ABDUL HANNAN AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. A M S MAZUMDER (r-1) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/7439/2018 CAVT. NO.0871/2018 PART-HEARD, FIXED AT 2:00 PM	KRISHNO KANTA BOROOAH AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED SC, CO OP MR R CHAKRAVORTY MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
	WITH I.A.(Civil)/425/2021 in WP(C)/7439/2018	BALDEV SHARMA Versus THE STATE OF ASSAM AND 16 ORS.	MR H BETALA	GA, ASSAM MR. R DUBEY
ORDERS				
24	WP(C)/1989/2014 PART-HEARD, FIXED AT 2:00 PM	SUMIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.N HAQUE MR. M CHOUDHURY, SR.ADV. MS.M BARMAN MS.M BARMAN MR. M ISLAM MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM SC, IRRIGATION
	WITH WP(C)/2707/2014	PHULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MS.M BARMAN MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM MS.H M PHUKAN SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 05/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
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18)	MR. A K PURKAYASTHA	05-08-2023	To	05-08-2023
19)	MR. S SHARMA	05-08-2023	To	05-08-2023
20)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
21)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
21	Bail Appln./2573/2023 B/O	RUBUL HOQUE Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS**

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	Crl.Pet./976/2022 FIXED.	MARCOFED (NAGALAND STATE CO OPERATIVE MARKETING AND CONSUMERS FEDERATION LTD) Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

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